

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 409 of 2013

Thursday, this the 16th day of May, 2013

CORAM:

Hon'ble Mr. K. George Joseph, Administrative Member

A.K. Hussain, Head Constable, Coastal Police Station, Kavaratti,
 Lakshadweep – 682 555. **Applicant**

(By Advocates – Mr. V.B. Hari Narayanan)

V e r s u s

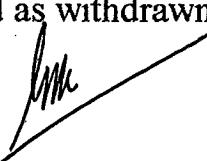
1. Union of India, rep. by the Administrator,
 Union Territory of Lakshadweep, Kavaratti-682 555.
2. The Superintendent of Police, Union Territory of Lakshadweep,
 Kavaratti 682 555. **Respondents**

(By Advocate – Mr. S. Radhakrishnan)

This application having been heard on 16.05.2013, the Tribunal on same day delivered the following:

O R D E R

The counsel for the applicant seeks permission to withdraw the Original Application as the applicant has already submitted a representation for retaining him at Kavaratti and is waiting for favourable consideration. In case his application is not favourably considered he seeks permission to reserve his right to challenge the same. Without prejudice to the right of the applicant to challenge the decision of the competent authority on his representation, the OA is dismissed as withdrawn.


(K. GEORGE JOSEPH)
ADMINISTRATIVE MEMBER

“SA”